1404 hours

Title: Papers laid on the Table of the House by members/Ministers.

Annual report of Process and Product Development Centre Agra for 1997-98

and review of its working.

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): Sir, I beg to lay on the Table -

(Placed Library See No. LT 1741/98

Annual Reports of council for Leather for Exports, chenmai for 1997-98,

Federation of Indian Export Orrganisation, New Delhi etc. and review of

their working etc.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): Sir, on behalf of Shri Ramakrishna Hegde, I beg to lay on the Table -

(Placed Library See No. LT. 1742/98 to 1744/98

Annual Report alongwith Audited Report of Indian Science Academy New Delhi

for 1997-98, Indian of Tropical Methorology, Pune etc and review of their

working etc. etc.

मानव संसाधन विकास मंत्री तथा विज्ञान और प्रौद्योगिकी मंत्री

(डा. मुरली मनोहर जोशी): अध्यक्ष महोदय, मैं निम्निलखित पत्र सभा पटल पर रखता हूं:-

(Placed in Library See No. LT 1745/98 to 1759/98)

Annual reports alongwith Audited reports of Power Finance Corporation Ltd.

New Delhi for 1997-98 etc. and review of their working etc.

THE MINISTER OF POWER (SHRI P.R. KUMARAMANGALAM): Sir, I beg to lay on the Table -

(Placed in LIbrary See No. LT 1760/98 to 1762/98)

Annual report on the working and Administration of the companies Act, 1956

for the year 1997-98.

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): Sir, I beg to lay on the Table:

(Placed in LIbrary See No. LT 1763/98)

Annual Reports of the Silk and Art Silk Mills Research Association, Mumbai

for 1997-98 etc. and review of their working etc.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI MADAN LAL KHURANA): Sir, on behalf of Shri Kanshi Ram Rana, I beg to lay on the Table:

(Placed in LIbrary See No. LT 1764/98 to 1766/98)

Copies of notifications under Section 296 of the Income Tax Act 1961 etc.

वित्त मंत्री (श्री यशवंत सिन्हा)ः अध्यक्ष महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हं:-

Placed in Library See No. LT 1767/98 to 1842/98)

1406 hours

(At this stage, Shri Daroga Prasad Saroj, Shri Mohammad Ali Ashraf Fatmi

and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: Nothing will go on record.

(Interruptions) *

* Not Recorded

14.07 hrs.

PAPERS LAID ON THE TABLE -- contd.

Annual report alongwith Audited Accounts of Coal India Ltd. for 1997-98 and

review of its working.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): Sir, on behalf of Shri Dilip Ray, I beg to lay on the Table:

(Placed in LIbrary See No. LT 1843/98)

Annual report alongwith Audited Accounts of the India Tourism Development

Corporation Ltd. New Delhi for 1987-98 and review of its working.

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI OMAK APANG): Sir, I beg (Placed in Library See No. LT 1844/98)

to lay on the Table:

Annual report alongwith Audited Accounts of Bharat Heavy Electricals Ltd. New Delhi for 1997-98 and review of its working.

THE MINISTER OF INDUSTRY (SHRI SIKANDER BAKHT): Sir, on behalf of Shri Sukhbir Singh Badal, I beg to lay on the Table:

(Placed in Library See No. LT 1845/98)

National Highways (Amendment) Rules, 1998 publihed in Gazette of Indian Under sub-section(3) of Section 9 of National High ways Act,1956

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): Sir, I beg to lay on the Table:

(Placed in LIbrary See No. LT.1847/98)
